

Statement

Statement showing FFDA's and BFDA's sanctioned and the total amount released thereon State-wise during the years 1994-95, 1995-96 and 1996-97

(Rs. in lakhs)

Year	Name of the State	FFDA		BFDA	
		Number sanctioned	Amount released	Number sanctioned	Amount released
1994-95	Nagaland	45	10.00		
	Karnataka	Nil	Nil	1	13.10
1995-96	Nagaland	Nil	16.50		
	Karnataka	Nil	Nil	Nil	15.00
1996-97	Meghalaya	1	Nil		
	Nagaland	Nil	52.50		
	Orissa	3	Nil		
	Punjab	3	Nil		
	Tripura	1	Nil		
	Karnataka	Nil	Nil	Nil	2.00
	Kerala	Nil	Nil	1	45.00
	Total		13	79.00	2

*[English]***Babri Masjid Dispute**

3216. SHRI G.M. BANATWALLA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to USQ. No. 2717 on December 10, 1996 and state:

(a) whether the examination of the legal aspects of the "Common Minimum Programme" proposal to refer the Babri Masjid dispute to the Supreme Court under article 138(2) of the Constitution has since been completed; and

(b) if so, the details of the steps taken or being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No, Sir.

(b) Does not arise.

Modernisation of Paradeep Phosphates Limited

3217. SHRI RANJIB BISWAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government propose to expand and modernise Paradeep Phosphatic Fertilizer Plant;

(b) if so, the details thereof; and

(c) the fund earmarked for the purpose of modernisation and expansion of the plant?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) to (c) : At present, there is no proposal to expand the fertilizer plant of Paradeep Phosphates Limited (PPL). However, PPL proposes to implement the following modernisation schemes during the Ninth Plan period:—

S. No	Scheme	Estimated cost
1	Incorporation of the pipe reactor system in the DAP plant	Rs. 32 crore
2	Installation of an additional phosphoric acid concentration unit	Rs. 7.20 crore
3	Modernisation of the pollution control system with recovery of by-products	Rs. 25 crore

National Council for Veterinary Research in Bangalore

3218. SHRI K.C. KONDAIAH : Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to establish National Council for Veterinary Research in Bangalore;

(b) if so, the details thereof;

(c) whether the Government of Karnataka has agreed to provide land and other infrastructure facilities for this purpose;

(d) if so, the details thereof alongwith the estimated funds required for this purpose; and

(e) the time by which it is likely to be made functional?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) to (e) Question does not arise.

Border Area Development Programme

3219. LT. GEN. PRAKASH MANI TRIPATHI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Uttar Pradesh had sent a proposal in September, 1996 for seeking financial assistance under the Border Area Development Programme;

(b) if so, whether the Government have released the financial assistance to the Government of Uttar Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Yes, Sir. The Government of Uttar Pradesh had sent a proposal to Planning Commission seeking financial assistance under Border Area Development Programme (BADP) for strengthening of Indo-Nepal border but, since BADP is not applicable to Indo-Nepal border, so no financial assistance has been released by the Planning Commission. Ministry of Home Affairs has, however, released Rs. 2 crores for strengthening of policing Indo-Nepal Border under the modernisation of State Police scheme.

Survey of Reserve Forests

3220. SHRI HANNAN MOLLAH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the T.V. Rajeshwar Committee (appointed by the Supreme Court) in its report has suggested for a complete survey of the Reserve Forests of the North-East by Forest Survey of India; and

(b) if so, the action taken by the Government to have the reserve forests surveyed in the North-East including Sikkim?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) The report and the recommendations of the Committee are under consideration of the Hon'ble Supreme Court.

Import of Small Arms

3221. SHRI P.S. GADHAVI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a proposal relating to import of small arms (revolvers/pistols) for the para-military forces;

(b) if so, the present stage of the proposal;

(c) whether the lowest tenderer in this regard has been debarred;

(d) if so, the grounds thereof;

(e) whether any proposal has been mooted for giving relaxation in terms and conditions to the lowest tenderers; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) The proposal is in its initial stages.

(c) to (f) Does not arise.